

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 44 OF 2016

Dated: 29th September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Maharashtra State Electricity Distribution Company Ltd. ... Appellant(s)
Vs.
EMCO Energy Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. G. Sai Kumar
Ms. Nitish Gupta
Ms. Sowmya Saikumar

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-2
Mr. Anand K. Ganesan
Mr. Sandeep for R-3

ORDER

As agreed by learned counsel for the parties, list the matter
on 27.01.2017.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt